

FORM J

[See sub-rule (2) of rule 9]

Form for furnishing information under section 42B of the Wealth-tax Act, 1957

Office of the _____ .

Dated _____ .

To _____

1. With reference to your application dated _____ under section 42B of the Wealth-tax Act, 1957, requesting information relating to _____ in respect of the assessment year commencing on the first day of April, _____, the said information/informations respecting item Nos. _____ of the said application is given below :

Name and address of the assessee

Status

Assessment year

2. I/Chief Commissioner or Commissioner, _____ am/is satisfied that it is not in the public interest to furnish information respecting item Nos. _____ of your application and the information relating thereto is accordingly refused.

Signature of the authority furnishing the information

(Seal)

Note: Delete inappropriate words.